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ITEM NO.48

COURT NO.2

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).9519/2011

(From the judgement and order dated 28/09/2011 in CRM No.31774/2011, of
The HIGH COURT OF PATNA)

PURUSHOTTAM MEENA
VERSUS

Petitioner(s)

STATE OF BIHAR & ANR.

Respondent(s)

(With appln. for exemption from filing O.T., anticipatory bail, permission
to file additional documents and office report)

Date: 01/03/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr. Sushil Kumar Jain, Adv.
Mr. Puneet Jain, Adv.
Mr. Anurag Gohil, Adv.
Ms. Chisti Jain, Adv.
Ms. Pratibha Jain, Adv.

For Respondent(s) Mr. Balaji Srinivasan, Adv.
Ms. Srishtui Govil, Adv.

Mr. Gopal Singh, Adv.
Mr. Samir Ali Khan, Adv.
Mr. Chandan Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Time extended by two weeks for filing additional documents.

List thereafter.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master